

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3741
TO BE ANSWERED ON 03.04.2025

Sewage treatment plants in the country

3741. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total volume of sewage generated in cities across the country, the total installed capacity for sewage treatment and the total sewage treated, State-wise;
- (b) whether the Sewage Treatment Plants (STP) meet all the norms set by the Central and State Pollution Control Boards;
- (c) if so, the details thereof and if not, action planned by Government to ensure that all STPs adhere to the norms of Pollution Control Boards;
- (d) whether Government plans to set up more STPs; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (e)

Central Pollution Control Board (CPCB) carried out inventorization of Sewage Treatment Plants (STPs) for the year 2020 with the help of State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) of Union Territories and Local Bodies and prepared report titled “National Inventory of Sewage Treatment Plants in India-2021”. Based on the study, the total sewage generation in urban centres across the country was 72368 MLD. The brief of sewage management in the urban centres across the country is as follows:

Sewage Generation:	72,368 MLD
Total installed capacity (of 1469 STPs) (including 376 STPs under construction and non-operational):	31,841 MLD (43.99 % of total generation)
Operational Treatment Capacity (of 1093 STPs):	26,869 MLD (37.12 % of total generation)
Actual Utilization of installed capacity (of 1093 STPs) {total sewage treated}:	20,235 MLD (27.96 % of total generation)

The state-wise assessment of the sewage generation, installed capacity for sewage treatment and operational treatment capacity in urban centres across the country is attached as **Annexure-I**.

The state-wise compliance of STPs in respect of compliance capacity and the number of STPs complying w.r.t consented norms of SPCBs/PCCs as per the information provided by concerned SPCBs/PCCs during the assessment done in the year 2020 ranges from 3% to 100 %.

The CPCB in association with SPCBs/PCCs carryout water quality monitoring aquatic resources in the country at 4736 locations including 2155 locations on 645 Rivers, 558 on Lakes, 141 on Ponds, 102 on Tanks, 1233 Ground Water locations and 547 on other water bodies under National Water Quality Monitoring Programme (NWMP).

Further, CPCB identifies polluted river stretches (PRS) based on the water quality data of rivers, the stretches of rivers not meeting the Primary Water Quality criterion of Biochemical Oxygen Demand (BOD) (indicator of organic pollution) for outdoor bathing is considered. The Biochemical Oxygen Demand (BOD) value exceeding 3 mg/L is identified as polluted stretch. The PRS are further classified under Priority Class I through V, Priority I being most polluted (BOD value > 30 mg/L) and Priority V least polluted (BOD value between 3 – 6 mg/L).

The comprehensive action plans have been prepared for rejuvenation of identified PRS by River Rejuvenation Committees (RRC/s) constituted by the respective State Government/ UT Administration, under the overall supervision and coordination of Principal Secretary, Environment of the concerned State /Union Territory. The action plans cover relevant aspects including the installation of STPs for sewage management. The progress of the implementation of action plans is reviewed by the RRCs at State Level and Central Monitoring Committee (CMC) constituted under the Chairmanship of Secretary, Ministry of Jal Shakti at Central Level.

Annexure-I

State-wise Sewage Generation and Treatment Capacity of Urban Centers-India

S.No	States / UTs	Sewage Generation (in MLD)	Installed Capacity (in MLD)	Operational Treatment Capacity (in MLD)	Actual Utilization of Installed Capacity (in MLD)
1	Andaman & Nicobar Islands	23	0	0	0
2	Andhra Pradesh	2882	833	443	309
3	Arunachal Pradesh	62	0	0	0
4	Assam	809	0	0	0
5	Bihar	2276	10	0	0
6	Chandigarh	188	293	271	235
7	Chhattisgarh	1203	73	73	6
8	Dadra & Nagar Haveli	67	24	24	7
9	Goa	176	66	44	25
10	Gujarat	5013	3378	3358	2687
11	Haryana	1816	1880	1880	1284
12	Himachal Pradesh	116	136	99	51
13	Jammu & Kashmir	665	218	93	49
14	Jharkhand	1510	22	22	15
15	Karnataka	4458	2712	1922	1786
16	Kerala	4256	120	114	47
17	Lakshadweep	13	0	0	0
18	Madhya Pradesh	3646	1839	684	536
19	Maharashtra	9107	6890	6366	4242
20	Manipur	168	0	0	0
21	Meghalaya	112	0	0	0
22	Mizoram	103	10	0	0
23	Nagaland	135	0	0	0
24	NCT of Delhi	3330	2896	2715	2412
25	Orissa	1282	378	55	50
26	Pondicherry	161	56	56	30
27	Punjab	1889	1781	1601	1360
28	Rajasthan	3185	1086	783	478
29	Sikkim	52	20	18	14
30	Tamil Nadu	6421	1492	1492	995
31	Telangana	2660	901	842	706
32	Tripura	237	8	8	1.5
33	Uttar Pradesh	8263	3374	3224	2510
34	Uttarakhand	627	448	345	187
35	West Bengal	5457	897	337	213
	Total	72368	31841	26869	20235
	Note: (i) Sewage Generation is estimated based on Water supply @ 185lpcd and rate of sewage generation as 80 %. (ii) Sewage generation for NCT of Delhi is estimated based on their 80 % of water supply of 925 MGD				